

Crl. Misc. (B) Case No. 147/2022

ORDER

19-04-2022

This is a bail application under Section 438 CrPC, supported by an affidavit, submitted by the accused/petitioners namely, Smt. Dipti Bawri and Sri Premnath Patnayak through the learned Counsel praying for granting pre-arrest bail in connection with Dibrugarh PS Case No. 178/2022 corresponding to GR Case No. 447/2022 under Sections 448/326/323/354/427/34 IPC.

Heard the learned Counsel for the accused/petitioners and the learned Public Prosecutor.

Learned Counsel for the accused/petitioners submits that the accused/petitioner Sri Premnath Patnayak never visited the house of the complainant and that accused/petitioner Smt. Dipti Bawri has been falsely implicated as she is the relative of the complainant's husband.

Case Diary called for has been received and perused.

Vide Order dtd. 11-04-2022 in Crl. Misc. (B) Case No. 136/2022, other co-accused namely, Sri Ashik Bawri, Sri Lal Bawri and Sri Karan Bawri were enlarged on bail on regular bail.

Considering the matter in its entirety and the materials in the Case Diary, this Court is of the considered view that custodial interrogation of the petitioners is not required. Hence, the present application be allowed.

Ordered accordingly.

It is, therefore, directed that the accused/petitioners namely, Smt. Dipti Bawri and Sri Premnath Patnayak will appear before the investigating officer within 10 (ten) days from the date of this Order and in the event of their arrest in connection with Dibrugarh PS Case No. 178/2022 (GR Case No. 447/2022), the accused/petitioners namely, Smt. Dipti Bawri and Sri Premnath Patnayak be released on bail of Rs. 15,000/- each with one separate surety of like amount to the satisfaction of the arresting authority.

It is further directed that the accused/petitioners shall appear before the IO as and when required and fully cooperate in the investigation of the case.

With the above Order, this Crl. Misc. (B) case stands disposed of.

Return the Case Diary forthwith along with a copy of this Order.


Sessions Judge,
Dibrugarh
Dibrugarh